

COMMITTEE ON PAPERS LAID ON THE TABLE

(2021-2022)

46

SEVENTEENTH LOK SABHA

FORTY SIXTH REPORT

on

**[Delay in laying of the Annual Reports and Audited Accounts of the Broadcast
Engineering Consultants India Limited (BECIL), Noida]**

(Presented on December, 2021)



सत्यमेव जयते

LOK SABHA SECRETARIAT

NEW DELHI

December 2021/ Agrahayana, 1943(Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)

Shri Ritesh Pandey

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5. Smt. Rajni Bhagat - Committee Officer

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2021-22), having been authorized by the Committee to present this Report on their behalf, present this Forty Sixth Report in respect of the delay in laying the Annual Reports together with Audited Accounts of Broadcast Engineering Consultants India Limited (BECIL), Noida.

2. In terms of the recommendation of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of Accounting Year.

3. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of Broadcast Engineering Consultants India Limited (BECIL), Noida for the years from 2015-2016 to 2019-2020 and took oral evidence of the representatives of the Ministry of Information and Broadcasting and BECIL at their sitting held on 22 September, 2020.

4. The Committee considered and adopted this Report at their sitting held on 29 November, 2021.

5. The Committee wish to express their thanks to the officers of the Ministry of Information and Broadcasting and the Broadcast Engineering Consultants India Limited (BECIL), Noida for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
December , 2021
Agrahayana, 1943 (Saka)

RITESH PANDEY
Chairperson
Committee on Papers Laid on the Table

Report

Delay in laying the Annual Reports and Audited Accounts of the Broadcast Engineering Consultants India Limited (BECIL)

Broadcast Engineering Consultants India Limited (BECIL) and ISO9001:2015, ISO 27001:2013, ISO/IEC 20000:2012 certified, Mini Ratna, Public Sector Enterprise of Government of India under the Ministry of Information and Broadcasting was established on 24th March, 1995, for providing consultancy services of international standards for broadcasting in transmission and production technology including turnkey solutions in the specialized fields of Terrestrial and Satellite Broadcasting, Cable and various IT related fields, including acoustics and audio-video systems.

BECIL provides project consultancy services and turnkey solutions encompassing the entire gamut of Radio and Television Broadcasting Engineering viz. content production facilities, terrestrial broadcasting, transmission and satellite and cable broadcasting in India and abroad. BECIL also provides associated services as human resource related activities like training, providing man power, etc. BECIL has diversified and is undertaking supply of specialized communication, monitoring, security and surveillance systems of Defence, Police department and various Para-military forces. BECIL has its headquarter in New Delhi, the corporate office is located in Noida and has a Regional Office in Bengaluru and exploring for the geographical expansion in many states due to diversification in business portfolio.

Over the years, BECIL has groomed and developed a team of in-house and dedicated engineers and also harnessed a vast reservoir of professionals drawn from various fields of broadcasting industry which includes Public and Private broadcasters, Defence and Cable industry. Through this network of resourceful technical professionals, has established its PAN-India presence to serve the needs of the industry.

BECIL has a vast reservoir of experts and integrates the expertise of All India Radio (AIR) and Doordarshan (DD), the national broadcaster of India, which has built one of the largest Radio Network catering to nearly one billion people and the world's largest Terrestrial Television Network supplemented by Analogue and Digital satellite Broadcasting services reaching out to millions of TV homes in India and Overseas.

BECIL provides flexible tailor-made solutions to every customer's unique requirements and emphasizes on a professional total quality approach with frequent reviews and monitoring for efficient and cost-effective completion of every project on schedule.

BECIL has played a vital role in generating employment for youth by starting a new vertical of outsourcing in the last couple of years. BECIL has been providing technical as well as non-technical manpower to the various Government organizations all over India by following prescribed recruitment procedures.

BECIL has been providing various professionals in the field of HR, Finance, Marketing, etc. and also Technicians, Engineers, Technical Assistants, Programmers, Advisors, Consultants, Data Entry Operators, MTS, Peons, Messengers, Unskilled, Semi-skilled and Skilled manpower etc. to several Government offices as per their requirement and maintains a database of the potential candidates. BECIL has been providing manpower to various Government organizations.

2. The Government of India has invested Rs. 1,36,50,000/- in the form of Equity Share Capital in BECIL.

3. The Audit Report of any Public Sector Enterprise (PSE) shall be laid before each House of Parliament as per Article 151 of the Constitution of India. Moreover, as per OM dated 5th September, 2011, issued by the Ministry of Finance, Department of Expenditure, the Auditor-General is required to finalize and send a final copy of the audited accounts to the concerned organization by 15th November of the successive year. Accordingly, on receipt of the same, the Annual Reports/Accounts of the financial year concerned are forwarded to the Ministry of Information and Broadcasting in the month of December of the successive year for placing the same before both Houses of the Parliament.

4. In terms of the recommendations of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March, 1976, 12 May, 1976 and 22 December, 1977 respectively, the Annual Reports and Audited Accounts of the Organization/Company are required to be laid on the Table of the House within nine months of the closure of the respective Accounting Year. To comply with this requirement, proper time schedule should be laid down for compilation of Annual Report and Annual Accounts and their auditing. The Committee felt that normally a period of 03 months would be sufficient for compilation of annual accounts and their submission for audit, the next 06 months might be given for auditing of accounts; printing of the Report and sending it to the Government for laying. If for any reasons, the annual reports and audited accounts of the Institutes/Companies could

not be laid within the prescribed period of 09 months, the Ministry concerned should lay a statement within 30 days of the expiry of the aforesaid period or as soon as the House meets whichever is later, explaining the reasons as to why the documents could not be laid.

5. However, the scrutiny by the Committee on Papers Laid on the Table reveals that the Ministry has not followed the procedure as mentioned above since the year 2015-2016 except for the year 2016-2017. The dates of laying and the extent of delays in laying the Annual Reports and Audited Accounts of the BECIL for the years 2015-2016 to 2019-2020 (except for the year 2016-2017) have been given in **Annexure-I**.

6. The chronological sequence, as submitted by the Ministry, in respect of the finalization of the Annual Reports and Audited Accounts of the BECIL for the years 2015-2016, 2017-2018 and 2018-2019 is given at **Annexure-II**.

7. On the question as to whether the Ministry agreed that the delays in laying the documents indicate that the due importance was not given to the timely laying of the papers before the Parliament and things were taken in a casual manner, the Ministry in their written replies dated 03.09.2020, has submitted that-

"No Sir, the matter involving laying of the important documents on the table of the parliament are dealt with the utmost priority and proper attention. Delay in laying occurred due to procedural delay in CAG Audit."

8. On enquiring about the reasons for the delay in laying the Annual Reports and Audited Accounts of the BECIL for the years 2015-2016, 2017-2018 and 2018-2019, the Ministry/BECIL in written replies dated 03.09.2020, submitted as under:-

For 2015-2016: 'The statutory auditor took a long time in completing the statutory Audit. Further, the CAG conducted supplementary Audit of financial statements of the company which took a time of approximately 60 days and submitted its report/comments on 10.11.2016. Since comments of CAG are part of Annual Report, therefore, the Annual Report was finalized after receiving comments of CAG.'

For 2017-2018: 'The Annual Report of BECIL could not be laid as per schedule due to delay in receipt of C&AG comments for the year 2017-2018. The C&AG conducted supplementary Audit of financial statements of the company which took a time of more than 120 days and submitted its report/comments on 24.01.2019. Since the comments of CAG are part of Annual Report, therefore, the Annual Report was finalized after receiving comments of CAG.'

For 2018-2019: 'The Annual Report of BECIL could not be laid as per schedule due to delay in receipt of C&AG comments for the said year. The C&AG conducted supplementary Audit of financial statements of the company which took a time of more than 150 days and submitted its report/comments on 11.02.2020. Since, the comments of C&AG are part of

Annual Report, therefore the Annual Report was finalized after receiving comments of C&AG.’

9. The Committee considered the matter of delays in laying the Annual Reports and Audited Accounts of BECIL for the FYs 2015-2016 to 2018-2019 (except for FY 2016-2017) and took evidence of the representatives of the Ministry of Information and Broadcasting on the issue on 22nd September, 2020.

10. On being enquired by the Committee about any delay in the appointment of auditors for the purpose of auditing the Annual Accounts of the BECIL during the said years, the Ministry in their written replies dated 03.09.2020, have submitted as under:-

‘There was no such delay in the appointment of auditors for the purpose of auditing Annual Accounts. However, the statutory auditor for FY 2018-2019 was appointed by CAG on 31.07.2018, which was later changed by the C&AG on 15.04.2019, which also caused delay in starting of audit of FY 2018-2019.’

11. On being asked about identification of stages in which delays have occurred during these years and the steps taken to curtail such delays, the Ministry in their written replies dated 03.09.2020, submitted as under:-

‘Yes, the delays in finalization and laying of Annual Report have occurred due to delay in audit by statutory Auditors/C&AG in past years. To ignore such delays, the management shall continuously follow up with the auditors to timely complete the audit by providing them required documents/date for audit and resolving the related queries at the earliest.’

12. When asked about the procedure for auditing the Annual accounts and timely receipt of the final Audit Reports from the audit authorities after the submission of the annual accounts to the auditors, the Ministry in their written replies dated 03.09.2020, stated as under: -

"The management has continuously followed up with the auditors to timely complete the audit by providing them required documents/data for audit. In FY 2018-19, the CAG took time of more than 150 days for providing their comments, which was beyond the control of management of BECIL translation."

13. It was stated by the Ministry in their written replies dated 03.09.2020, that they have no problems in translation of the documents into Hindi version and subsequent printing thereof. They have also not faced any procedural difficulties in convening the meeting of the competent authorities for getting the approval of the documents of BECIL.

14. On being asked as to whether the process of accounting has been computerized to facilitate a speedy and timely compilation of accounts of the BECIL and also steps being taken in this regard, the Ministry stated that-

"Yes, the process of Accounting to facilitate speedy and timely compilation of Accounts of the BECIL has been computerized."

15. On a specific query as to whether the Ministry/BECIL have any internal auditing mechanism to ensure timely compilation of the accounts and also to minimize the audit queries at the time of auditing, the Ministry in their written replies stated that -

"Yes, every year BECIL has been appointing Chartered Accountant Firm for Internal Audit to ensure timely compilation of Accounts and also to minimize the audit queries at the time of auditing."

16. When asked whether any time schedule has been laid down by the Ministry indicating the normative time for completion of the task at each stage involved in the finalisation of the documents by the BECIL, the Ministry in written replies dated 03.09.2020, submitted as under:-

‘Yes, BECIL has prepared the following time schedule for completion of Audit;-

S.No.	Particulars	Proposed Scheduled Date
1.	Date of beginning of statutory audit	1 st May
2.	Date of completion of statutory audit	30 th June
3.	Date of approval of Annual Accounts by Board of Directors	10 th July
4.	Date of signing of Annual Accounts by statutory auditors	10 th July
5.	Date of providing Annual Accounts to this office for supplementary Accounts Audit	14 th July
6.	Proposed date of holding AGM	Upto 30 th September
7.	Translation and printing of Annual Report	15 th November
8.	Submission of Annual Report to Ministry	20 th November

17. The Committee desired to know whether there is any mechanism in place in the Ministry to monitor the progress at each stage of the finalization of documents of the BECIL, so as to ensure a timely laying of the documents. In response, the Ministry in a note dated 03.09.2020, stated that-

"The Ministry regularly monitors the progress of timely laying of the Annual Reports and Audited Accounts of the BECIL by issuing letters to BECIL from time to time. As soon as the Documents are received, they are put up for the approval of the Hon'ble Minister and once approved, documents are sent to Lok Sabha to be laid on the Table without any delay."

18. The Committee also desired to know whether any remedial measures have been taken/proposed to be taken both by the Ministry and the BECIL to ensure the timely laying of the documents before Parliament within the prescribed time period in future. In this regard, the Ministry in their written note dated 03.09.2020, stated as under -

"The delay in finalisation of Annual Report in past years has occurred due to delay in audit by the statutory Auditors/CAG. It will be the endeavour of BECIL to strictly adhere to the time schedule given above. The management of BECIL has ensured to timely provide all the data/documents desired by the auditor. Also, the management has continuously followed up with the CAG officials to timely provide their comments."

19. Elaborating further the reasons for the delay in laying the Annual Reports and Audited Accounts of BECIL, the representative of the Ministry during the oral evidence explained before the Committee as under:-

‘वर्ष 2015-2016 और 2017-2018 की वार्षिक रिपोर्ट है, उन को सभापटल पर रखने में दो महीने और छह महीने का विलम्ब हुआ, हमें उसके लिए खेद है। *The Ministry always gives the highest priority to the statutory responsibility and we have been fulfilling our responsibilities as per the timeliness provided to us under the law. Basically, to the delay in the statutory auditors and further delay caused in finalisation of the comments of the office of CAG for these two years it may be noted that for these two years i.e. 2015-2016 and 2017-2018 there was no delay in the appointment of auditors for the purpose of auditing annual accounts. वर्ष 2018-2019 में भी कुछ देरी हुई है। मैं समिति को बताना चाहता हूँ...that delay was beyond the control of BECIL but we have received the comments of CAG and the printing has been completed The Government has taken notice of the delay by the BECIL and we have also directed the BECIL to follow up with the auditors to complete the audit timely and provide them with the required data and documents for audit and for resolving the other related queries.*’

Further, the representative of the BECIL submitted on the point of delay as follows:-

‘वर्ष 2015-2016 को सबसे पहली बार हमने अपनी स्टेट्यूटरी ऑडिटर को 19 जनवरी, 2016 में ही एकाउंट देने शुरू कर दिए थे। उनके साथ मैं लगातार संपर्क बना रहा। उन्होंने जब अकाउंट फाइनल किया, वह 07 सितम्बर 2016 को CAG ऑडिट के लिए पेश कर दिया था। CAG ऑडिट ने 10.11.2016 को हमें ऑडिट रिपोर्ट के साथ दे दिया था। वार्षिक रिपोर्ट संसद को 31.01.2017 को दी जा सकी, करीब डेढ़ दो महीने का समय प्रिंटिंग में लगा-, हमने 31.01.2017 को इसे संसद में पेश किया था। स्टेट्यूटरी ऑडिटर सामान्यतः एक डेढ़ महीने लगाते हैं लेकिन उन्होंने सा-ढ़े तीन महीने से ज्यादा वक़्त लेकर हमें दिया, CAG ऑडिट का वक़्त सामान्यतः दो महीने महीने का होता है, इन दोनों कारणों से हमें इतनी देरी हुई।

‘वर्ष 2018-2019 के बारे में स्टेट्यूटरी ऑडिटर 26.04.2019 में जो पहले थे, उनको हटा दिया गया और नये ऑडिटर का जो हमें लेटर मिला वह 12 जून को हमारे स्टेट्यूटरी ऑडिटर का कन्सेंट आया। हमने 20 जून को ही हमने सारे पेपर दे दिए थे। स्टेट्यूटरी ऑडिटर का अप्वाइंटमेंट और उनका ज्वाइनिंग कन्सेंट लेटर के बाद में 20 जून को अप्वाइंटमेंट लेटर दिया, इसमें हमारे शुरू करीब तीन महीने निकल गए। 30 अगस्त को स्टेट्यूटरी ऑडिटर ने हमें रिपोर्ट बना कर दिया, जिसे हमने सीएजी ऑडिट में दे दिया। सीएजी नार्मली इसके लिए 60 दिन का समय लगता है, सीएजी ने करीब डेढ़ सौ दिन के बाद 11 फरवरी, 2020 को दिया। 11 फरवरी के बाद एजीएम कॉल किया, उसके बाद 26 फरवरी को यह पास हुआ, उसके तुरंत बाद हमने प्रिंटिंग का काम शुरू कर दिया था। ’

20. On being enquired about the latest position regarding the finalisation of the Annual Reports and Audited Accounts of BECIL for the year 2018-2019, the Ministry in their written replies dated 03.09.2020, has submitted as under:-

'The Annual Report of FY 2018-2019 was adopted in the AGM held on 26.02.2020. However, due to lockdown announced by the Government in view of the COVID-19 pandemic, the offices were closed and the work of printing and translation of Annual Report is being finalized and will be submitted soon to the Ministry for being laid on the table of the House.'

However, the representative of the Ministry/Institute during the evidence submitted before the Committee that-

‘मार्च महीने में करीब 20 तारीख के आसपासलॉक डाउन के कारण इमीडिएटली प्रिंट नहीं हो पाया, इसमें करीब एक से डेढ़ महीना लगता है। अब हमें इसे प्रिंट करके ऑलरेडी मंत्रालय को दे दिया है और संसद में पेश करने के लिए मंत्रालय से आगे चला गया है।.....हमें बताया गया है कि कल सभापटल परवर्ष 2018-19 का एनुअल एकाउंट भी रखा जाएगा।”

The Committee subsequently note that the Annual Report and Audited Accounts of BECIL for the year 2018-2019 and 2019-2020 have been laid on 23.09.2020 and 06.08.2021 respectively.

Observations and Recommendations

21. The Committee are constrained to note that despite knowing the fact that the Annual Reports and Audited Accounts of the Broadcast Engineering Consultants India Limited (BECIL), are required to be laid on the Table of the House within 09 months after the closure of the respective accounting year, the Ministry of Information and Broadcasting and BECIL have failed to achieve the desired goal during the last five years except for the year 2016-2017, as the documents of the BECIL for the years 2015-2016, 2017-2018 and 2018-2019 were laid with delays ranging from 03, 06 and 09 months respectively. The documents of the BECIL for the year 2019-2020* have not been laid as yet.

22. While examining the reasons for the delays in laying the documents of the BECIL for the years 2015-2016, 2017-2018 and 2018-2019, the Committee was apprised that the time taken in auditing the annual accounts and furnishing the final audit reports for these years and again issuing the comments on the final audit reports by C&AG are the main reasons for the delay. The Committee observe that as per the practice, the finalized annual accounts of the BECIL are first audited by the audit authorities appointed by the C&AG and then they issue the draft audit reports and subsequently the final audit reports. The final Audit Report is again sent to the C&AG for furnishing their comments. The Committee observe that the statutory auditors took 2 to 3^{1/2} months in auditing the annual accounts and furnishing the final Audit Reports for the aforesaid years. Further, C&AG took 02 to 05 months for the aforesaid years in furnishing their comments on it. The Committee do not find any justification in taking such a long time. The Committee, therefore, desire to know the specific reasons for the delays and also strongly recommend that the matter of the timely auditing and furnishing the final audit reports must be taken up with the audit authorities at the highest level to ensure the timely completion of the audit and to avoid any consequential delay in this regard. The Committee would like to be informed of the concrete steps taken in this regard.

Laid on the Table of the House on 06.08.2021

23. The Committee are dismayed to note that the Ministry has not been able to put in place an effective mechanism to ensure the laying of the documents of BECIL on the Table of both the Houses of Parliament within the stipulated time which is a matter of deep concern. The Committee recommend that all out efforts must be made by the Ministry to ensure the timely laying of the documents in future. The Committee should be informed of the compliance of these directions and also, the measures taken by the Ministry to avoid delays in future.

24. The Committee also observe that if due to any unavoidable reasons, the Annual Reports and Audited Accounts of BECIL could not be laid on the table of the House within the stipulated time period, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed time period should be laid on the table of the House within 30 days or as soon as the House meets, whichever is later.

December, 2021
Agrahayana, 1943(Saka)

RITESH PANDEY
Chairperson
Committee on Papers Laid on the Table

**Statement showing the dates of laying the Annual Reports and Audited Accounts of BECIL
for the years 2015-2016 to 2018-2019**

Year	Date by which required to be laid	Date of laying of Annual Reports and Audited Accounts	Extent of delay
2015-2016	31.12.2016	22.03.2017	03 months
2016-2017	31.12.2017	28.12.2017	No delay
2017-2018	31.12.2018	12.07.2019	06 months
2018-2019	31.12.2019	23.09.2020	09 months
2019-2020*	31.12.2020	Not laid	-

*** Laid on 06.08.2021**

The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of Broadcast Engineering Consultants India Limited (BECIL), Noida, for the years 2015-2016, 2017-18 and 2018-2019

SI No.	Information Required	2015-16	2017-18	2018-19
a)	The date on which BECIL approached the Audit Authorities to appoint the auditors for auditing the Accounts, date of their appointment; and time taken in Appointment after closure of Financial year Reply: Auditors are appointed by the C&AG itself before closure of financial year. BECIL do not have to approach them. Date of their appointment of each year is mentioned.	17.07.2015	27.07.2017	First appointment: 31.07.2018 Change in Auditor: 15.04.2019
b)	The date of the compilation of Annual Accounts of BECIL and time taken after the closure of respective Accounting.	20.05.2016	30.04.2018	30.05.2019
c)	The date on which the Annual Accounts were submitted to the Auditors for auditing and time taken after appointment of auditors	23.05.2016	30.04.2018	July, 2019 (1 st week)
d)	The date and duration for auditing the Annual Accounts of BECIL by Auditors	20.06.2016 (2.5 months)	01.05.2018 (3.5 months)	July, 2019 (1st week)
e)	The date of queries raised by the Auditors during the auditing of the Annual Accounts and time taken after submission of Annual Accounts to Audit Authorities Reply: The auditors raised queries multiple times during the audit period.	2.5 months	3.5 months	2 months
f)	The date on which the replies to the audit queries was furnished to the Auditors and the time taken to resolve the queries Reply: As mentioned above, the auditors raised queries multiple times during the audit on daily basis, which was resolved immediately by providing related documents/information.	-	-	-
g)	The date on which the draft Audit Report was issued by the Audit Authorities and the time taken after the receipt of the Annual Accounts	07.09.2016 (2.5 months)	21.08.2018 (3.5 months)	30.08.2019 (2 months)
h)	The date on which the final Audit Report received by BECIL and the time taken after the issue of the draft Report	07.09.2016	06.09.2018 (15 days)	04.09.2019 (5 days)
i)	The date of the submission of the Annual Accounts along with the Audit Report to C&AG for conducting the supplementary audit*	12.09.2016	13.09.2018	04.09.2019
j)	The date on which the comments of the C&AG were received and the time taken after the receipt of the Annual Accounts alongwith the Audit Report of BECIL*	10.11.2016 (2 months)	24.01.2019 (4 months)	11.02.2020 (5 months)
k)	The date of finalization of the Annual Reports and the time taken after the receipt of the final	30.11.2016 (20 days)	29.01.2019 (5 days)	21.02.2020 (10 days)

	Audit Report			
l)	The date on which the documents were got approved from the Competent Authority and the time taken after the finalization of the Annual Report	16.12.2016 (15 days)	15.02.2019 (15 days)	26.02.2020 (5 days)
m)	The date on which documents were taken up for translation & printing and the time taken for completing the task at each stage	17.12.2016 (1.5 months)	16.02.2019 (2 months)	02.03.2020 (4 days)
n)	The date and the time taken for sending the documents to the Ministry for being laid in House after the completion of the printing work	31.01.2016 (2 days)	16.04.2019 (4 days)	Under process (delayed due to lockdown in March, 2020 for COVID-19 pandemic)
o)	The date of the laying of the documents on the Table of the House and the time taken by the Ministry in the process of laying of the documents after the receipt of the Annual Report and Audited Accounts from the BECIL	Documents were proposed to be laid on the table of Rajya Sabha and Lok Sabha on 09.03.2017 & 15.03.2017 respectively. Approximately one month time was taken by the Ministry in the process of laying of the documents after the receipt of the Annual Report and Audited Accounts from the BECIL.	Documents were proposed to be laid on the table of Rajya Sabha and Lok Sabha on 15.07.2019 & 12.07.2019 respectively. Approximately one month time was taken by the Ministry in the process of laying of the documents after the receipt of the Annual Report and Audited Accounts from the BECIL.	Not received so far.
*These two points have been added in the queries so that the date and time duration of the C&AG Audit could also be disclosed in addition to the Statutory Audit.				

**EXTRACTS OF THE MINUTES OF THE SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE HELD ON 22.09.2021**

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The Committee sat on Tuesday, 22nd September, 2020 from 11:00 hrs. to 13:30 hrs. in Committee Room 'B', Parliament House Annexe, New Delhi.

PRESENT

Shri Shyam Singh Yadav - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Raja Amareshwara Naik
4. Smt. Aparupa Poddar
5. Shri T.N. Prathapan

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Smt. B.Visala - Director
3. Shri R.K.Chaudhary - Under Secretary

**REPRESENTATIVES OF THE MINISTRY OF INFORMATION AND BROADCASTING
AND THE BROADCAST ENGINEERING CONSULTANTS INDIA LIMITED (BECIL),
NOIDA**

1. Shri Atul Kumar Tiwari - Additional Secretary
2. Ms. Neerja Sekhar - Joint Secretary
3. Shri Madhu Ranjan Kumar - Joint Secretary
4. Shri George Kuruvilla - CMD, BECIL
5. Shri Awdhesh Pandit - DGM, BECIL

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2. At the outset, the Hon'ble Chairperson welcomed the Members to the sitting of the Committee.

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8. Thereafter, the Committee called the representatives of the following five Ministries and respective Organisations one by one to tender oral evidence before the Committee in connection with the delay in laying of the Annual Reports and Audited Accounts -

- (i) The Ministry of Information and Broadcasting in connection with delay in laying of the Annual Reports and Audited Accounts of the Broadcast Engineering Consultants India Limited (BECIL), Noida;

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9. At first, the Chairperson welcomed the representatives of the Ministry of Information and Broadcasting and the Broadcast Engineering Consultants India Limited (BECIL), Noida to the sitting of the Committee and explained to them that the meeting has been called to discuss the reasons for delays in laying of the Annual Reports and Audited Accounts of the BECIL. The Chairperson also explained to the witnesses the provisions of Direction 58 of Directions issued by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

10. Shri Atul Kumar Tiwari, Additional Secretary, Ministry of Information and Broadcasting made power point presentation about the functioning of the BECIL. He regretted the delays in laying the documents of BECIL for the years 2015-2016, 2017-2018 and not laying of the documents of BECIL for the year 2018-2019 and submitted before the Committee that the main reasons for delays were time taken by the Statutory Auditors for auditing the Annual Accounts and subsequently issue of final Audit Reports by CAG for these years. It was also apprised that the documents for the year 2018-2019 have been sent to Lok Sabha Secretariat and the same would be laid by tomorrow i.e. on 23.09.2020.

11. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry and the BECIL for useful discussion in connection with examination of the subject.

The witnesses then withdrew.

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A copy of the verbatim proceedings of the sitting of the Committee has been kept on record.

The Committee then adjourned.

**EXTRACT OF THE MINUTES OF THE SITTING OF
THE COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)**

The Committee sat on Monday, 29th November, 2021 from 1500 hours to 1630 hours in Committee Room "C", Parliament House Annexe , New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. Amol Ramsingh Kolhe
4. Dr. A. Chellakumar
5. Shri S.Ramalingam,
6. Shri Saptagiri Sankar Ulaka

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.

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3. Thereafter, the Committee took up the seven Reports (original) regarding the delay in laying the Annual Report and Audited Accounts of the following organisation for the consideration :-

- i. Broadcast Engineering Consultants India Limited (BECIL), Noida;

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4. After deliberations, the Committee adopted the all seven Reports without modifications.

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The Committee then adjourned.